

Name of the Corporate Debtor: SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED; Date of Commencement of CIRP: 12-09-2025; List of Creditors as on: 12-11-2025; Name of IP: Mr. Ravindra Beleyur; Process Number: 1; Last 5 digit of registration number: 10368

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	1955586000	8	1955572401	79.01			13599	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	253	93097653	249	75350144	3.04			17747512	Annexure 6
7	Operational creditors (Government Dues)	1	458397			0.00			458397	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	152	869947064	116	444040595	17.94			425906469	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		414	2919089114	373	2474963140	100.00			444125977	